## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 08/(MAH)/2013/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Dharti Investments & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No. NAME DESIGNATION

1. ANTEKUMAR PODDAR Employ

2. Gavrav Thamar Respondent

1/b A S. Dayor

2. Associants

Order

## Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

- Petitioner is present, Ld. Counsel appeared on behalf of the Respondents. 1.
- At request of the parties, list these matters along with other connected 2. matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
- List this matter for hearing as mentioned above. 3.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Dated: 18th July, 2016.